

Compensation for the Loss of
Canberra Aircraft

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Shri A. M. Tariq:
Shri Rajendra Singh:
Shri Vajpayee:
Shri Assar:
Shri Harish Chandra Mathur:
Shri Radha Raman:
Shri D. C. Sharma:
Shri Ram Krishan Gupta:
Shri Surendranath Dwivedy:
Pandit D. N. Tiwary:
*2. Shri Vidya Charan Shukla:
Shri Narayanankutty Menon:
Shri Punnoose:
Shri S. M. Banerjee:
Shri Jagdish Awasthi:
Shri Raghunath Singh:
Pandit Munishwar Dutt
Upadhyay:
Shri M. L. Dwivedi:
Shri Subbiah Ambalam:
Shri S. A. Mehdi:
Shrimati Masida Ahmed:

Will the Prime Minister be pleased to state-

(a) whether the Government of Pakistan has turned down the demand of the Government of India for the payment of compensation for the loss of Canberra Aircraft and the injuries sustained by its crew; and

(b) if so, further action taken by the Government of India in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b). While regarding the incident as unfortunate the Pakistan Government argue that their shooting down of our Aircraft was justified. They have so far declined to accede to our demand for compensation for loss of aircraft and injuries to the crew. Government is, however, pursuing this matter.

श्री ध० बु० तारिफ : पाकिस्तान हमारा एक दोस्त मुल्क है और कामनवैल्य का मेम्बर है। पाकिस्तान की यह हरकत और कानूनी थी। मैं इज्जत माब बजीर भाषण से जानना चाहता हूँ कि क्या इस

सिलसिले में दीपर कामनवैल्य मुल्कों की राय ली गयी और इस मामले को उनके नोटिस में लाया गया ?

[पाकिस्तान हमारा दोस्त मुल्क है -
लु लसुन विल्लेह का मेम्बर है - पाकिस्तान
की येह हरकत गेहर कानूनी थी -
मेहन मेहन माब वझेर अएलम से जानना
चाहता हूँ के क्या इस सलसले मेहन
दीगेर लसुन विल्लेह मुल्कों की दले ली
कुँती लु लु अस मामले कु लन के नुत्स
मेहन ली ली -]

प्रधान मंत्री तथा बहिरीक-कार्य मंत्री
(श्री जवाहरलाल नेहरू) . जी नहीं, यह
तो कोई दस्तूर नहीं रहा है कि कामनवैल्य
के मुल्कों को ऐसे मामलों में जज बनाया
जाए। यह तो खतरनाक उलूस होगा
अगर हम इसको मजूर करें।

Shri Assar: May I know whether Government have made any efforts to enlighten world opinion in respect of this gross violation of international conduct by Pakistan?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): This fact has attracted opinion, naturally, all over the world, and we have tried to place the facts for people to judge. I believe it has created a good deal of impression, but I can't measure that opinion.

Shri Surendranath Dwivedy: The Deputy Minister just now told us that Government is pursuing the matter. Since the Pakistan Government has been refusing to concede to our request, may I know what is the alternative proposal that the Government has put forward for the Pakistan Government to accept; or, is the Government entrusting any other authority to get it accepted by the Pakistan Government?

Shri Jawaharlal Nehru: On this question of corresponding with the Pakistan Government impressing our

point of view, what we may be in a position to do or should do is a matter I should not like to say now.

Shri Radha Raman: Just now the Deputy Minister has said that the matter is being pursued. May I know the precise manner in which this matter is being pursued, and if the Pakistan Government finally rejects paying any compensation may I know whether our Government is contemplating to pay some compensation to the injured party?

Shri Jawaharlal Nehru: It is exactly the question which I have just answered.

Shri Tyagi: Could the Government find out the make of the weapon which was used by Pakistan for shooting down this plane? In which country was it made?

Mr. Speaker: It does not arise out of this question.

Shri Tyagi: I wanted to know if it was the supply of the United States or not.

Shri Jawaharlal Nehru: It is fairly well known that the aircraft used for this purpose was of the type that is supplied by the United States of America.

Shri Tyagi: That is all that I wanted to know.

Shri S. M. Banerjee: We were told that the signatures of our pilots were forced by the Pakistani authorities. May I know whether any complaint has been launched, and now that our pilots have recovered from the shock, did we get any statement from them as to how those signatures were obtained or whether they had at all been obtained?

Shri Jawaharlal Nehru: As soon as those pilots recovered sufficiently, statements were made by them and I believe the Defence Minister thereupon made a statement in Parliament on the basis of those statements.

Shri S. M. Banerjee: My question was that when forced signatures had been taken, what action has been taken by us. We are only talking about compensation. I wanted to know what action has been taken against the Pakistani authorities for this forgery.

Mr. Speaker: How can they be prosecuted in our courts?

Shri S. M. Banerjee: It was done by Pakistan. There are criminal proceedings also.

Mr. Speaker: The hon. Member is not a lawyer.

Shri Panigrahi: In view of the refusal of the Pakistan Government to pay compensation, may I know whether the Government of India has decided to forgo this claim?

Shri Jawaharlal Nehru: If the House is interested in this matter—not on the last question but I mean the previous ones—and if you will permit, I shall ask the Defence Minister to give some information perhaps.

The Minister of Defence (Shri Krishna Menon): So far as I understand the question, the question is only whether we have said anything about the authenticity of the statement alleged to have been made by our pilots. We have denied it at that time and so far as I recollect, I communicated to Parliament that they had not signed any statement and the signatures did not compare with those made out on the other side.

Mr. Speaker: Shri Ram Krishan Gupta:

Shri Nath Pat: Question No. 45 may also be taken up with this.

Mr. Speaker: Will the hon. Prime Minister be prepared to answer Question No. 45 also now, along with the question about U.S. Jet bombers for Pakistan?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): If you like, I shall certainly answer.

U.S. Jet Bombers for Pakistan

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 Shri Ram Krishan Gupta:
 Shri A. M. Tariq:
 Shrimati Masda Ahmed:
 Shri Narayanankutty Menon:
 Shri Pannoose:
 Shri Hem Raj:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that USA has provided Pakistan with a large number of jet-fighter-bombers and light Jet-bombers under the Mutual Security Programme,

(b) whether the Government of India have brought to the notice of the US authorities that their supply of military equipment and aircrafts to Pakistan has produced strong adverse reactions in this country,

(c) if so, whether any reply has been received from the US Government, and

(d) the nature of the reply received?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) The United States Defence Department has announced that the USA is providing Pakistan with a moderate number of jet fighter bombers and light jet bombers under the Mutual Security Programme

(b) Yes, Sir

(c) and (d) The general line of reply of the US authorities has been that military assistance under the Mutual Security Act, 1954, as amended, limits the use of the military aid solely for the purpose of internal security and legitimate self-defence of the receiving country

U.S. Military Aid to Pakistan

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 *45. { Shri D. C. Sharma:
 Shri Shree Narayan Das:
 Shri Radha Raman:
 Shri Harish Chandra Mathur:
 Shri Kalika Singh:
 Shri Nath Pai:

Will the Prime Minister be pleased to state:

(a) whether the Government of India have studied the report of a Presidential Committee of USA which was asked to find out if the Pakistan Army was being built up with United States assistance against the Soviet Union or India, and which found that 'certainly some part of Pakistan's fears had to do with India', and

(b) if so, the reactions of Government thereto?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) The Presidential Committee in question was appointed to study US Military Aid programmes. The two Interim Reports which this Committee have issued deal with general policies and do not refer to Pakistan specifically by name

According to Press reports, in the course of his testimony before the U.S. House of Representatives, the Chairman of this Committee, Mr William H Draper stated on July 23, 1959, that Senator Fulbright, Chairman of the US Senate Foreign Relations Committee had asked the Draper Committee to ascertain whether or not the Pakistan army was being built up with US assistance against the Soviets or against India, and that, after a visit to Pakistan early this year, the Draper Committee had found that "certainly some parts of Pakistan's fears had to do with India"

(b) Government have stated on a number of occasions that this obsession on the part of Pakistan about a military threat from India is entirely baseless